

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 11.02.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.106/59/HDB/2020
NAME OF THE COMPANY	Bimal Kumar Shah
NAME OF THE PETITIONER(S)	Dr.reddy's Laboratoies Ltd
NAME OF THE RESPONDENT(S)	Bimal Kumar Shah
UNDER SECTION	59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature


ORDER

Learned counsel for the Petitioner appeared.

He is allowed to serve notice to R1 again and file affidavit within two weeks.

Matter stands adjourned to 12.03.2021.


MEMBER TECHNICAL


MEMBER JUDICIAL